(b) and (c) Development of railway stations is a continuous process subject to availability of funds. 373 stations identified in 2009-10 and 132 stations identified in 2010-11 have been developed so far.

## Status of new railway lines

2143. SHRI M. VENKAIAH NAIDU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Ministry sanctioned new railway lines in 2007 on Bengaluru-Kanakapura-Chamarajanagar and Hubli-Ankola lines;
  - (b) if so, the present status of these two projects;
  - (c) whether the survey work in this regard has been completed;
  - (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether these projects have been held up for want of any clearances from the Central or State Governments; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (f) Bangalore-Kanakpura-Chamarajnagar-Satyamangalam and Hubli-Ankola new line projects were included in the Budget 1996-97 and 1997-98 respectively. In compliance to the orders of Central Empowered Committee constituted under Hon'ble Supreme Court, work on Bangalore-Chamarajnagar-Satyamangalam and Hubli-Ankola new line projects are held up.

In the case of Bangalore-Satyamangalam project, Karnataka State has agreed to provide land free of cost and also to share 50% of the cost of construction, and requested the Ministry of Railways to take up the work on non-forest area i.e. on Bangalore-Kanakpura-Chamarajnagar section. Accordingly, the project is being taken up further.

Final location survey for Hubli-Ankola new line project has already been completed. Based on its report, land acquisition papers were processed, but the project is held up as per directives of Central Empowered Committee.

## Project to minimise late running of trains

2144. SHRI BAISHNAB PARIDA: Will the Minister of RAILWAYS be pleased to state: